

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:440
ANSWERED ON:06.12.2013
INDIRA GANDHI MATRITVA SAHYOG YOJANA
Karwariya Shri Kapil Muni

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government has implemented the Indira Gandhi Matritva Sahyog Yojana (IGMSY), a conditional Maternity Benefit Scheme to compensate partly for wage loss of pregnant and lactating women both prior to and after delivery of the child;
- (b) if so, the details thereof;
- (c) the number of total districts and beneficiaries covered under the scheme, State/UT-wise particularly Uttar Pradesh;
- (d) the total amount of cash transfer benefit given so far to pregnant women and lactating women, State/UT-wise; and
- (e) the funds sanctioned and released along with its utilization reported by the State Governments since its implementation and physical and financial assistance provided so far under the said scheme ?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN & CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Yes Madam. Indira Gandhi Matritva Sahyog Yojana (IGMSY) is a Conditional Cash Transfer scheme for pregnant and lactating (P&L) women introduced in the October 2010 to contribute to better enabling environment by providing cash incentives for improved health and nutrition to pregnant and nursing mothers. The scheme is being implemented on pilot basis in 53 selected districts using the platform of Integrated Child Development Scheme (ICDS). The scheme attempts to partly compensate for wage loss to P&L women both prior to and after delivery of the child. The scheme envisages providing cash directly to the beneficiary through their bank accounts/post office accounts in response to individual fulfilling the specific conditions. The scheme covers all P&L women above 19 years of age and for first two live births; except all government/PSUs employees.

(c) to (e): The scheme is being implemented on pilot basis in 53 selected districts, including three district of Uttar Pradesh. The total number of districts, no of beneficiary covered, funds released and utilized so far State/UT wise is at Annexure.